

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1151/2025

JATAN KUMAR SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 21-11-2025 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Aviral Saxena, AOR

For Respondent(s) : Mr. Garvesh Kabra, AOR
Mr. Ivan, AOR (mentioned by)

UPON being mentioned, the Court made the following
O R D E R

1. List the appeal on 21.01.2026.
2. Application (IA No.295188/2025) for early hearing is, accordingly, disposed of.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR